

OA No. 779/05

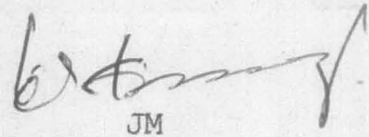
02.09.2005

Hon'ble Mr. K.B.S. Rajan, JM

For Applicant - Sri S. Ram.

For respondents - Sri M.K. Sharma brief
holder of Sri A.K.
Gaur.

After hearing for some times, the learned counsel for the applicant wishes to withdraw this OA, As certain subsequent development have resulted in an entirely different cause of action which cannot be agitated in this OA. Prayer being reasonable, the OA is disposed of as withdrawn. No Costs.


JM

/pc/

OR
Copy of order
prepared

OK
16.9.05